

(c) what is the yearly requirement of yarn of different counts at Malegaon for the powerlooms including those unauthorised and the handlooms;

(d) whether it is a fact that the part of Nasik district in which Malegaon is located is a cotton growing area; and

(e) what time will Government take to license the spinning plant?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) Yes, Sir.

(b) Shri Chandulal Virchand for Nasik and Shri Haji A. B. Hakeem and M/s Bharat Commerce Industries for Malegaon.

(c) No estimate of yarn requirements of unauthorised powerlooms is available. Yarn requirements of authorised powerlooms and handlooms range from 3 to 4 million lbs.

(d) Yes, Sir.

(e) Decision regarding licensing of spindles for new units in the State of Maharashtra is likely to be taken shortly.

State Trading Corporation

1413. Shri Anirudh Sinha: Will the Minister of Commerce and Industry be pleased to state:

(a) the total number of officers employed by the State Trading Corporation drawing salary of Rs. 500/- and above per month;

(b) how many of them have been taken from the various Ministries of the Central Government and how many of them have been appointed direct;

(c) what was the special knowledge of business of the officers concerned for which they have been taken on the staff of the State Trading Corporation; and

(d) how many of the officers are from superannuated staff of the Central Government and the special qualification for which they have been

taken by the State Trading Corporation?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) 117 officers

(b) On deputation from Government Departments	47
Superannuated from Central Government	8
On deputation from private sources	1
Direct	61

TOTAL	117
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(c) and (d). The officers were selected because they fulfilled the qualifications laid down by the Corporation in regard to administrative, commercial and audit and accounts experience.

Supply of Liveries to C.P.W.D. Staff

1414. Shri Amjad Ali: Will the Minister of Works, Housing and Supply be pleased to state:

(a) the number of workers employed in the regular and work-charged establishments of the Central Public Works Department in New Delhi/Delhi as on the 31st October, 1961;

(b) whether it is a fact that they are supplied livery from Government;

(c) if so, the nature and the method of supplying such liveries;

(d) whether his attention was drawn to the fact that there has been inordinate delay in supplying liveries to the workers;

(e) whether there is a proposal to establish a central organisation in the Capital like the Central Stores Division to supply liveries to the workers on the production of their identity cards in order to avoid inordinate and unnecessary delay; and

(f) if so, the details thereof?